

**HIGH COURT OF SIKKIM
GANGTOK**

No.....⁴⁵⁹.....HCS

Date:.....^{05/03/2024}.....

OFFICE ORDER

In continuation to Office Order No. 354/HCS dated 09.11.2023, Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi is hereby directed to continue to hold additional charge of Principal Magistrate, Juvenile Justice Board, Namchi, until further orders.

Sd/-
REGISTRAR
(Judicial Service)

Memo No. V(58) Confdl./HCS/ 10979-11001 .

Dated: 05/03/2024

Copy to:

1. Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum-Civil Judge (SD), Namchi
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
4. P.A. to Registrar General, High Court of Sikkim
5. P.A. to Central Project Coordinator, High Court of Sikkim
6. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
7. Chief Secretary, Government of Sikkim, Gangtok
8. Advocate General, Government of Sikkim, Gangtok
9. The Secretary, Home Department, Government of Sikkim, Gangtok.
10. Principal District & Sessions Judge, Gangtok and OSD to Hon'ble the Chief Justice
11. All District & Sessions Judge
12. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim
13. Member Secretary, Sikkim State Legal Services Authority
14. Director, Sikkim Judicial Academy
15. All Chief Judicial Magistrate-cum-Civil Judge (SD)
16. All Civil Judge-cum-Judicial Magistrates
17. The Deputy Solicitor General of Sikkim (High Court & Subordinate Courts), Gangtok
18. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok
19. President, Bar Association of Sikkim, Gangtok
20. President, Namchi Bar Association, Namchi
21. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim
22. Notice Board
23. Guard file and
24. File


REGISTRAR